

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00090/2016**

**Dated Monday the 1<sup>st</sup> day of July Two Thousand Nineteen**

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)  
HON'BLE MR. T. JACOB, Member (A)**

P.Paulraj,  
Door No. 1/2256/2.  
Sathiya Sai Nagar, Pandian Nagar,  
Virudhunagar, Pincode 626001. ....Applicant

By Advocate M/s. Ravichandran G.R.

Vs

Union of India rep by,  
1.The Chief Post Master General,  
Tamil Nadu Circle,  
Chennai 600002.

2.The Post Master General,  
Southern Region,  
Madurai 2.

3.The General Manager,  
O/o The General Manager,  
Postal Accounts and Finance,  
Tamil Nadu Postal Circle,  
Chennai 600008.

4.The Senior Superintendent,  
O/o The Senior Superintendent of Post Offices,  
Virudhunagar Division,  
Virudhunagar 626001. ....Respondents

By Advocate Mr. S. Padmanabhan

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

When the matter is called, there is no representation for the applicant.

2. On perusal, it is seen that there was no representation for the applicant previously also when the matter was called on 12.04.2019, 24.04.2019, 17.06.2019 & 24.06.2019. Accordingly, the matter was posted under the caption "For Dismissal" today.
3. Since there is no representation for the applicant even today, it is clear that the applicant is not interested in prosecuting the case.
4. In view of the above, the OA is dismissed for default.

**(T.Jacob)  
Member(A)**

**01.07.2019**

SKSI

**(P. Madhavan)  
Member(J)**